

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.654  
TO BE ANSWERED ON 27.04.2016**

**VISA PROVISION BETWEEN INDIA AND CHINA**

**654. SHRI V. ELUMALAI:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether India has included China in the list of countries which have been extended the facilities of electronics tourist visa on arrival and if so, the details thereof;**
- (b) whether China has pressed for lifting restrictions on conference and research visa as well and if so, the details thereof;**
- (c) whether China is yet to respond India's demand to offer a similar arrangement for its citizens and if so, the details thereof;**
- (d) whether China has assured that they are working on a mechanism that would ease visa restrictions for Indians; and**
- (e) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) Yes, electronic tourist visa (e-TV) facility has been extended to the nationals of China w.e.f. the 30<sup>th</sup> of July, 2015.**

**(b) During official meetings and discussions, the Chinese officials have brought up the issue of delays in obtaining Indian Conference and Research visas from time to time.**

**(c) to (e) Our Embassy in China has not come across any difficulty faced by Indian nationals in obtaining Chinese visas for Conference/Research purposes. All visa related matters are discussed through the mechanism of "Consular Dialogue" between the two countries on a regular basis.**

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